NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 2 - 02-17

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: 162 [16

PETITION NUMBER

: TP100/17

NAME OF THE PETITIONER (S)

: FUPKART INTERNET PUT, LTD. : PUDU LIFESTYLE PRODUCTS PYT, LTD

NAME OF THE RESPONDENT (S)

UNDER SECTION

: 433(e)

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

MOHAMMED YUNUS

Advocate for the Petitioner

NAWAB

9916196674

Shri Mohammed Yunus Nawab., Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 23.03.2017.

MEMBER (J)

MEMBER (T)